

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.57/(MAH)/2011
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)

29
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016 mes.

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani
V/s.
M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4	Pallavi Bali i/b Bali Associates	Advocate for Defendant No. 1, 2 & 3	
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	Harsh Kesharia for Mr. S.K. Jain	Authorised Representative for Petitioners	
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Order

C.P. No. 57/ 397-398/CLB/MAH/2011

1. Ld. Counsels of both the sides are present, however seeking adjournment.
2. Considering the request, matter is adjourned to 04.10.2016. the date is duly noted by both the sides.

sd/-

Dated: 29.08.2016

Shri M.K. Shrawat
Member (Judicial)